



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

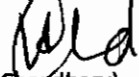
Cause List Date 28-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Special Misc. Appeal No. 2547/2014 Smt. Poornima Vs. Rajesh Mahala	A.K. Bajpai	Suresh Sahni
2	Smt. Nirmala Sharam, Advocate	S.B. Cr. Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta
3	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan @ Bali Ram Gambheer	Bipin Gupta	Hemendra Goyal
4	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc Appeal No. 1337/2016 Navneet Saraf Vs. Smt. Neeta Saraf	Dinesh Kala	Sandeep Taneja
5	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 3285/16 & 3284 / 16 Manish Vs. State	Om Prakash Sheoran	Sajid Ali
6	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 116/2016 Smt. Upsna Baijal Vs. Abhijit Tandon	Sandeep Pathak	Rahul Agarwal
7	Sh. Ankur Rastogi, Advocate	S.B. Civil Misc. Appeal No. 758/12 Pankaj Sharma Vs. Smt. Meenakshi alias Keerti Sharma	Intjar Ali	Amit Punia
8	Sh. Satish Kumar Awasthi , Advocate	S.B. Civil Writ Petition No. 6926/ 2014 Smt. Motya Vs. State	M.K. Chaturvedi	Arvind Gurjar
9	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
10	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
11	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 2333/16 Meghna Kumar Vs. Santosh Kumar	Aditya Mathur	Ashvin Garg

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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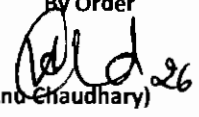
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Cause List Date 29-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 400/2013 Monu Vs. Anant Ram	Deepak Sharma	Jitendra Sharma
2	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil First Appeal No. 55 / 79 Pyare Lal Vs. Vidhya Bhushan	Tripurari Sharma	Parag Rastogi
3	Sh. P.K. Kasliwal , Advocate	S.B. Civil First Appeal No 465/2003 Kailash Chand Vs. Radhey Lal	Samsuddin Ansari	Devendra Raghav
4	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. 502/16 Lala Ram Vs. State	Manoj Ojla	Laxmi kant Sharma
	Sh. V.C. Sharma Advocate	S.B. Cr. Misc. Cancellation of Bail Application No. 90/2016 Tara Tank Vs. State	Shikha Parnami	Narendra Mewara
6	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Petition No. 3714/16 Lokesh Kumar Vs. State	Dheeraj Singhal	-

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By Order

(Anand Chaudhary) 26.11.16.
Full Time Secretary, RHCLSC
Mediation Centre,
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